

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 17.08.2015
COURT : 9
ITEM : 68

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 10294 OF 2015
WITH PRAYER FOR INTERIM RELIEF

NAGAR PALIKA PARISHAD

...PETITIONER

VERSUS

HARENDRA SINGH SIROHI

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.03.2015, when the court was pleased to pass the following order:-

“Delay condoned.

Issue notice.

Status quo, as it exists today, shall be maintained.”

Accordingly, Show Cause Notice was issued to sole Respondent through Registered Post A.D. on 25.04.2015. Mr. Ajit Sharma, Advocate has filed Vakalatnama/Memo alongwith Counter Affidavit on behalf of sole respondent. Counter Affidavit is included in Paper Books.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 13th day of August, 2015.

ASSISTANT REGISTRAR

Copy to:

MR. T. N. SINGH, ADVOCATE

MR. AJIT SHARMA, ADVOCATE

ASSISTANT REGISTRAR